

**Government of India  
Ministry of Consumer Affairs, Food and Public Distribution  
Department of Consumer Affairs**

**LOK SABHA  
UNSTARRED QUESTION NO. 3683  
TO BE ANSWERED ON 22.12.2015**

**PICTURES ON PACKETS**

3683. SHRI NANA PATOLE:

(OIH)

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has taken cognizance of the practice of using the pictures of Gods/Goddesses and other holy symbols by the companies on the packets of their products which are thrown away in garbage after use;
- (b) if so, the details thereof;
- (c) the corrective steps being taken by the Government in this regard; and
- (d) whether the Government proposes to introduce stringent law to prohibit use of such symbols on products and if so, the details thereof?

**ANSWER**

**मिन्टर कनसुमर अफेयर्स, फूड अण्ड पब्लिक डिस्ट्रिबुशन से कहेंगे कि क्या सरकार को पता है कि कहीं कहीं पैकेटों पर देवताओं की तस्वीरें चिपकाई जाती हैं और इन्हें कबाड़ में फेंक दिया जाता है; और**

**THE MINISTER OF  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)**

(a) to (d) : Section 295A of the Indian Penal Code, prohibits deliberate insult to religious feelings of any class of people,. Violation of Section 295A entails punishment of up to three years. The existing law prevents and prohibits deliberate insult to religious feelings and sentiments of any class of people. These provisions are adequate to deal with such issues.

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